

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	MAHADEV TRADING COMPANY VS ELURU JUTE MILLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For Operational Creditor

Mrs. Manju Bhuteria, Adv.] For Corporate Debtor

Ms. Urmila Chakraborty, Adv.

Mr. Amit Meharia, Adv.

Ms. Paranita Banerjee, Adv.

Ms. Amrita Das, Adv.

Mr. Tamoghna Chattopadhyay, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Ld. Counsels appearing on behalf of the Corporate Debtor submits that their client is ready to pay Rs. 1,28,59,948/- as principal amount in six instalments within a period of twelve months.
3. Ld. Counsel for Operational Creditor Mr. Rahul Parasrampur directed to obtain instruction whether the Operational Creditor upon receipt of the said proposal is still willing to operate the same application.
4. Ld. Counsel for Operational Creditor may note that the said proposal occurred without prejudice to the rights and contentions of his client.
5. Post this matter on **24.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**